

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 6103/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 29th October, 2018.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your Email dated 11.10.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 15.10.2018, along with station leave permission from the morning of 13.10.2018 till the evening of 15.10,2018, has been granted/~~rejected~~. The Additional District and Sessions Judge, Kamrup and in her absence, the senior most Judicial Officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)
sdn

Memo NO.HC.VII-76/1998/ /A, dated

Copy to:

1. The Additional District and Sessions Judge, Kamrup.

Sd/-
DEPUTY REGISTRAR (ADMN.-I)